

**2017**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**No. 425 -A**

**Dated, Calcutta, the 27<sup>th</sup> Jan. , 2017**

**From :** **Sri Subhasis Dasgupta,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To :** **1) The District Judge of all the Districts,**  
**Including Andaman & Nicobar Island,**  
**2) The Chief Judge, City Civil Court, Calcutta**  
**3) The Chief Judge, City Sessions Court, Calcutta**  
**4) The Chief Judge, Presidency Small Causes Court, Calcutta**  
**5) The Secretary, Govt. of West Bengal, Judicial Department.**

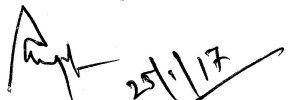
**Sub : Filling up the Post of Presenting Officer and Assistant Registrar (Law) in the National Human Rights Commission.**

Sir,

With reference to the caption mentioned above, I am directed to inform you that Vacancy Notification being No. **A-12024/2/2016-Estt. 16320-16365 dated 29.12.2016** received from National Human Rights Commission, New Delhi is being uploaded in the website of the Hon'ble Court for information of the Judicial Officers fulfilling the requisite eligibility criteria to apply, as mentioned therein, for the **Presenting Officer and Assistant Registrar (Law)**.

In doing so, I am directed to request you to take a note of the said Vacancy Notification and intimate the eligible officers of your Judgeship to visit the Court's website and to forward the filled in application (in prescribed proforma) (to be downloaded from the National Human Rights Commission website [www.nhrc.nic.in](http://www.nhrc.nic.in)) alongwith requisites, if any, of the willing eligible officers so as to reach the Hon'ble Court by **15.02.2017** for the purpose of onward transmission of the same to the appropriate authority before the last date fixed.

Yours faithfully,

  
**Registrar (Judicial Service)**